## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH

CP No.51(ND)/2015 RT No.194/Chd/Hry/2017

In the matter of:

Mr.Sermet Gureol

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M/s Kalindi Building Systems Pvt.Ltd.

Present. Mr.P.K.Chugh, Advocate for Mr.Rishi Sood Advocate for the petitioner.

Learned counsel for petitioner referred to an order dated 18.03.2016 of NCLT, New Delhi Bench where the matter was listed earlier observed that the respondents were proceeded against ex parte. Learned counsel for petitioner seeks time to argue the matter.

List the matter on 11.09.2017 for arguments.

(Justice R.P.Nagrath) Member (Judicial)

/August 16, 2017